F. No. 23(51)/Trans./CESTAT/Admn.2018 Customs, Excise & Service Tax Appellate Tribunal West Block – 2, R.K. Puram, New Delhi

Dated 23.08.2019

OFFICE ORDER

The transfer of Shri S. Gopinath, MTS on temporary basis issued vide Office Order dated 19.02.2019 for six months is further extended by 03 (three) months.

(Bineesh Kumar K. S.) Registrar

Copy to:

- 1. SPS to Sr. Member, CESTAT, Kolkata.
- 2. SPS to Sr. Member, CESTAT, Chennai.
- 3. PA to Registrar, CESTAT, New Delhi.
- 4. Deputy Registrar, CESTAT, Kolkata.
- 5. Assistant Registrar, CESTAT, Chennai.
- 6. Shri S. Gopinath, MTS, CESTAT, Chennai -it is informed that permanent transfer will be given only in public interest as per the report of the HOO.
- 7. Personal File/Service Book
- 8. Website/Guard file/Office copy.